

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

<b>S. No</b>	<b>Matter No.</b>	<b>Cause Title</b>	<b>DFR No. &amp; Date</b>	<b>Defect cured on</b>	<b>Caveat (if any)</b>	<b>To be listed on</b>
<b>01.</b>	<b>IA 1550/18 in DFR No 3127/18</b> (IA 1550/18 – Delay in filing)	DNH Power Distribution Company Limited Vs. Central Electricity Regulatory Commission & Anr.	3127/2018 Dated 23/08/2018	23/10/2018	--	<b>13/11/2108</b>  <b>Court-I</b>
<b>02.</b>	<b>A No 326/18</b>	GMR Kamalanga Energy Limited Vs. Central Electricity Regulatory Commission & Ors.	3398/2018 Dated 10/09/2018	24/10/2018	--	<b>13/11/2108</b>  <b>Court-I</b>
<b>03.</b>	<b>IA 1553/18 in DFR No 3178/18</b> (IA 1553/18 – Delay in filing)	Damodar Valley Corporation Vs. West Bengal Electricity Regulatory Commission & Ors.	3178/2018 Dated 28/08/2018	24/10/2018	--	<b>13/11/2108</b>  <b>Court-II</b>

**Dated: 01/11/2018**

**Sd/-  
Dy. Registrar**